

Nomination of cases by Hon'ble The Chief Justice on 09/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CEXA – 253/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 10/07/2015
2	CEXA – 252/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 10/07/2015
3	CEXA – 43/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 10/07/2015
4	CEXA – 316/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 10/07/2015
5	CEXA Defective – 117/2012	Hon. Dilip Gupta, J.	STR/TTR Section on 10/07/2015
Hon....., J.			
6	Bail – 19436/2015	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
7	Bail – 37480/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
8	Bail – 33483/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
9	Bail – 7870/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
10	Bail – 41578/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
11	Bail – 15090/2013 with Bail – 452/2011 with Bail – 454/2011 with Bail - 453/2011	Hon. Arvind Kumar Mishra, J.	Bail Section on 10/07/2015
12	Bail – 24093/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 09/07/2015
13	Criminal Revision Defective – 389/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Computer Fresh Section on 09/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
10/07/2015